LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

Nos. 7125 – 7148]

[Monday, July 31, 2023/ Sravana 09, 1945 (Saka)

No.7125 Committee on MPLADS

Setting up of Kiosks for MPs regarding web-application and New MPLADS guidelines

Hon'ble Members are informed that Ministry of Statistics and Programme Implementation has set up Kiosk booths (near SBI, Parliament House Annexe) to sensitize Members about New MPLADS Guidelines and funds flow system through web-application. The services are available during current session from 10.00 AM to 17.30 hours on all working days.

Kind cooperation of Hon'ble Members is solicited.

No.7126

Audio Visual and Telecasting Unit

Availability of Video Clips of Individual Speeches of Members on Members' Portal and on Pen-Drives

Hon'ble Members may be aware that the proceedings of Lok Sabha are televised 'Live' and recorded by the Sansad TV- Lok Sabha. The video clips of individual speeches of members delivered in Lok Sabha are made available to them through their Members' Portal Account for downloading. The Audio Visual and Telecasting Unit of the Secretariat preserve the video recordings of the proceedings of the House for archival purposes. Hon'ble Members desirous of obtaining the video recordings of their participation in the proceedings of the House may get the same in pen-drive on complementary basis from the Audio Visual and Telecasting Unit. Members may send their requests indicating the date(s), time and subject(s) of their participation to the Joint Director (A.V. &T Unit), Room No. G-140, Parliament Library Building, PhoneNos. 23034505, 23035347, Email-avunit-lss@sansad.nic.in.

No.7127

Audio Visual and Telecasting Unit

Availability of Viewing Facility of Recordings of Parliamentary Proceedings and other Functions

Hon'ble Members are informed that the recordings of the proceedings of Lok Sabha and films on parliamentary practices and procedures, available in the Audio Visual and Telecasting Unit, can be viewed on TV / PC monitors in Room No. G-140 (Ground Floor),

Parliament Library Building from 10.30 A. M. to 6 P.M. on all working days. Recordings of the International Parliamentary Conferences and Seminars and other parliamentary functions held in India are also available for viewing.

2. Members interested in listening / viewing these audio- video collections may visit the Audio Visual and Telecasting Unit Room No. G-140, Parliament Library Building, Phone Nos. 23034505, 23035347, Email-avunit-lss@sansad.nic.in.

No.7128

Parliament Security Service, PH

Security Arrangements in Parliament House Complex

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/searched by the Security Staff.

Kind cooperation of Members is solicited.

No.7129

Parliament Security Service, PH

Entry regulations into the Central Hall, Parliament House

Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of the Parliament in particular and PH in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted to the Central Hall, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

No.7130

Parliament Security Service, PH

Restrictions on admission into Inner and Outer Lobbies of the Lok Sabha during the Session

The admission to Inner and Outer Lobbies is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBIES"; and
- ii. C.P.W.D. staff working in the Parliament House whose presence is functionally required in connection with the discharge of their official duties.
